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CENTRAL ADMINISTRATIVE TRIBUNAL

ALLAHABAD BENCH

THIS THE 28TH DAY OF AUGUST, 2000

Original Application no.922 of 2000

coram;

HON.MR.JUSTICE R.R.K.TRIVEDI,V.C.

HON.MR.S.BISWAS, MEMBER(A)

Dinesh Chandra Maheshwari, Son of
Late Audhesh Bihari Lal, R/o Defence
Colony, Nagariya Parikshit,
Izat Nagar, Bareilly.

... Applicant

(By Adv: Shri T.S.Pandey)

Versus

1. Union of India through General Manager
North Eastern railway, Gorakhpur.
2. Divisional Railway Manager, North
Eastern Railway, Izat Nagar
Division, Bareilly.
3. Senior Divisional Personnel Officer
North Eastern Railway, Izat Nagar
Bareilly.
4. Divisional Mechanical Engineer(Diesel)
North Eastern Railway, Izat Nagar,
Bareilly.

... Respondents

O R D E R(Oral)

(By Hon.Mr.Justice R.R.K.trivedi,V.C.)

We have heard Shri T.S.Pandey, learned counsel appearing for the applicant. The applicant is dis-satisfied with the fixation of pay vide order dated 24.9.1998 on the post of Technician Gr-II in Side Diesel Shed, Izat Nagar, Bareilly and also the ~~function~~^{assignment} of pay. It is not disputed that applicant has filed a representation before the Divisional Railway Manager(P), North Eastern Railway on 17.6.1999 which is still pending and has not been decided. In the facts and circumstances of the case in our opinion before this Tribunal ~~to~~^{to} consider ~~the~~^{the} question ~~and~~^{and} representation of the applicant pending with the Authorities ought to be decided by a

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reasoned order and the pleas raised in the representation may be considered by them.

For the reasons stated above this application is disposed of finally with the direction to the respondents no.3 Senior Divisional Personnel Officer, North Eastern Railway, Bareilly to decide the representation of the applicant within a period of two months from the date a copy of this order is filed before him. To avoid delay it shall be opened^u to the applicant to file a fresh copy of the representation alongwith the copy of this order. No order as to costs.

S. B. Sinha,
MEMBER(A)


VICE CHAIRMAN

Dated: 28.8.2000

Uv/